

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

56. CA/418/2022 CP/278(MB)2020

CORAM:

SMT. ANURADHA SANJAY BHATIA,  
MEMBER (T)

SH. H. V. SUBBA RAO,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **20.09.2022.**

NAME OF THE PARTIES: KARISHMA SINGH AND ANR  
VS  
THE DRAWING ROOM PVT LTD

SECTION: 241(1) Sec. 242(4) Sec. 244(1) of the Companies Act, 2013

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**ORDER**

Due to paucity of time, the matter could not be heard. List this matter on  
**01.11.2022.**

SD/-  
ANURADHA SANJAY BHATIA  
Member(Technical)

SD/-  
H. V. SUBBA RAO  
Member(Judicial)

/NT/